

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/12(KB)2024
IN
C.A.(CAA)/171(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	SANVEEN FIBRES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

For Petitioner

Mr. Abhishek Kumar Pandey, Adv.

O R D E R

1. Ld. Counsel for the Petitioner present.
2. Ld. Counsel seeks time to serve notice to the statutory authorities by email and file an affidavit in this regard.
3. Post this matter on 17.05.2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**